

DELHI LEGISLATIVE ASSEMBLY BULLETIN PART-II

(General information relating to legislative & other matters)

Monday, 18th February, 2013/29 Magha 1934 (Saka)

No. 178

COMMENCEMENT OF THE THIRTEENTH SESSION (BUDGET SESSION) OF THE FOURTH LEGISLATIVE ASSEMBLY OF NATIONAL CAPITAL TERRITORY OF DELHI:

Hon'ble Members are informed that the Thirteenth Session (Budget Session) of the Fourth Legislative Assembly of the National Capital Territory of Delhi will commence on Wednesday, the 13th March 2013 at 11 AM in the Assembly Hall, Old Secretariat, Delhi.

LT. GOVERNOR'S ADDRESS:

Being the first session of the year, Hon'ble Lt. Governor shall address the Assembly on 13th March 2013, at 11 AM. Hon'ble Members are requested to kindly be in their seat by 10.50 AM.

Ten minutes after Hon'ble Lt. Governor's departure, the duly constituted sitting of the House shall take place to transact the listed business.

ALLOTMENT OF THE DAYS FOR THE TRANSACTION OF BUSINESS DURING THIRTEENTH SESSION:

The sitting of the Legislative Assembly for the transaction of business have been tentatively fixed for 13th, 14th, 15th, 18th, 19th, 20th, 21st, 22nd, 25th, 26th, 28th March, 2013 and 1st & 2nd April, 2013.

TIME OF SITTING:

Except on 13th March 2013 when the Lt. Governor shall address the Members at 11.00 A.M. the sitting of the Legislative Assembly shall commence at 2.00 P.M. and continue till it is adjourned for the day.

NOTICES OF QUESTIONS:

Notices of questions for the Thirteenth Session will be received with immediate effect.

ALLOTMENT OF DAYS FOR ANSWERING QUESTIONS DURING THE THIRTEENTH SESSION (RULE 37):

For the Thirteenth Session (Budget Session), the days for answering questions by Ministers in respect of various Departments have been arranged so far under:

Sl. No.	Group of Departments	Date of Sitting	Last date for receipt of questions for the Department in col. 2 (Up to 3.00 PM)	Date of holding ballot for determination of priority for oral questions (At 5.00 PM)
1	2	3	4	5
	Information & Technology, Bhagidari, Services, Vigilance, Jail, Administrative Reforms, Art & Culture, Excise, Entertainment, Water, Land & Building, Urban Development	14 th Mar, 2013 (Thursday)	25 th Feb, 2013 (Monday)	25 th Feb, 2013 (Monday)
		22 nd March, 2013 (Friday)	5 th March, 2013 (Tuesday)	5 th March, 2013 (Tuesday)
2	Revenue, Irrigation & Flood Control, Prevention of Food Adulteration, Women & Child Welfare,	15 th March, 2013 (Friday)	26 th Feb, 2013 (Tuesday)	26 th Feb, 2013 (Tuesday)
		25 th March, 2013 (Monday)	6 th March, 2013 (Wednesday)	6 th March, 2013 (Wednesday)
3	Election, Industry, Food & Civil Supplies, Education	18 th March, 2013 (Monday)	27 th Feb, 2013 (Wednesday)	27 th Feb, 2013 (Wednesday)
		26 th March, 2013 (Tuesday)	7 th March, 2013 (Thursday)	7 th March, 2013 (Thursday)
4	Medical & Public Health, Health & Family Welfare, Power, Law, Justice & Legislative Affairs, Gurudwara Administration & Gurudwara Election	19 th March, 2013 (Tuesday)	28 th Feb, 2013 (Thursday)	28 th Feb, 2013 (Thursday)
		28 th March, 2013 (Thursday)	8 th March, 2013 (Friday)	8 th March, 2013 (Friday)
5	Social Welfare, Languages Co-operative, Development, Transport, Employment	20 th March, 2013 (Wednesday)	1 st March, 2013 (Friday)	1 st March, 2013 (Friday)
		1 st April, 2013 (Monday)	11 th March, 2013 (Monday)	11 th March, 2013 (Monday)
6	General Administration Deptt.(GAD) , Environment, Forest & Wild Life, Tourism, Home, Finance, Trade & Taxes, Planning, Information & Publicity, Public Relation, PWD & Housing, SC/ST & OBCs, Higher Education, Training & Technical Education, Labour	21 st March, 2013 (Thursday)	4 th March, 2013 (Monday)	4 th March, 2013 (Monday)
		2 nd April, 2013 (Tuesday)	12 th March, 2013 (Tuesday)	12 th March, 2013 (Tuesday)

1. The question should primarily relate to one Department only {(Rule 31 (xxii))}. Further, it should not be excessively lengthy (Rule 31 (iii)) nor information of too many details be asked for (Rule 31(xii)). In the event of non-conformity, the question may be disallowed or returned to the Hon'ble Member for improvement or amended by the Assembly Secretariat.
2. Hon'ble Members may kindly note that if notice of question is received after the last date and time in respect of various departments vide col. No. 3 and 4, such a notice shall stand disallowed. The time for receipt of notices shall be upto 3.00 P.M. on the last date of receipt of questions for departments as shown in column 4 above.
3. Where the questions draw a reference to a news item published in a national or local daily, the question in order to be admissible must be accompanied by the relevant clipping of the news items. The questions not accompanied by relevant clippings are likely to be disallowed.
4. The clubbing of questions will be done in case several notices of question on the same subject matter are received. Notices or questions subsequently received and repeating in substances the same subject-matters are liable to be disallowed {(Rule 31(vii))}.
5. Hon'ble Members are requested to indicate clearly and legibly their priority in respect of questions. If no priority is indicated, the same will be decided according to the Rules.
6. Ballot will be held in the room of the Secretary (Room No.-54) as per schedule indicated Hon'ble Members are welcome to participate in the balloting.
7. Members may kindly note that notices of questions relating to day-to-day administration and functioning of Municipal Corporation of Delhi may not be entertained. The same are liable to be disallowed under Rule 31 (xiii).

SPECIAL MENTIONS UNDER RULE 280:

Hon'ble Members, who want to raise matters under Rule 280, may give notice of the same by 11.00 A.M on the date the matter is proposed to be raised. Balloting for fixing inter-se priority for the 10 notices will be held in the room of the Secretary at 11.15 AM on each day. Hon'ble Members are requested to participate in the balloting.

Hon'ble Members are requested to confine the text of the Special Mention to 8-10 lines only and not to deviate from the original text while raising the same on the floor of the House. If the text contains any objectionable or derogatory word or sentence, such part of text shall be deleted at the discretion of the Hon'ble Speaker. Hon'ble Members are further requested that matter should relate to only one Department and raise only one issue.

PRIVATE MEMBER'S BUSINESS:

The sittings of the House to be held on Friday, the 15th March, 2013 and the 22nd March, 2013 have been allotted for Private Members Business.

The last date of receipt of notices of Private Member's Bills & Resolutions for *Friday the 15th March 2013 is 1st March, 2013 up to 3.00 P.M.* and the last date of receipt of notices of Private Member's Bills & Resolutions *for the Friday, 22nd March, 2013 is 8th March 2013 up to 3.00 P.M.*

The balloting shall take place at 4.30 P.M on same day in the room of Secretary. Hon'ble Members are welcome to participate in balloting.

PROCEDURE OF NOTICES:

(a) Kind attention of the members is invited to Rule 258 of the Rules of Procedure and Conduct of Business in the Legislative Assembly which reads as follows:

(i) Every notice required by the rules shall be given in writing addressed to the Secretary and signed by the member giving notice, also indicating his division number, and shall be delivered in the Notice Office between such hours as notified from time to time, on every day except Saturdays, Sundays and public holidays.

(ii) A notice received in the Notice Office after the hours other than those specified in sub-rule (1) shall be treated as given on the next working day.

(b) **Every notice should be signed in ink by the Member giving the notice, indicating his division number and name in Capital letters and should be deposited in the Assembly Notice Office in Room No.-46**

(c) All notice delivered in the Assembly Notice Office are date-stamped and the time of receipt is also indicated thereon.

(d) As the Assembly Notice Office is alone responsible for transmission of the notices to the Branches/Officers concerned without delay, Members are, therefore, requested not to deposit their notices either at the Table of the House or with any other Officer/Branch of the Assembly Secretariat. If any Members do so, it is not likely to be taken note of.

(e) The Assembly Notice Office shall remain open during office hours.

VISITOR'S GALLERY ENTRY PASS:

As per direction of Hon'ble Speaker, application forms for the issue of visitors' gallery passes must be submitted by 5.00 P.M. on the working day previous to the date for which the gallery passes are required. For example, application for the gallery passes meant for sitting of the House on 13.03.2013 will be accepted up to 5.00 PM on the earlier working day i.e., 12.03.2013 (Tuesday). Similarly, an application for gallery passes for the subsequent dates would be processed and issued in the like manner.

The seating capacity in the visitors' gallery being limited, not more than two passes shall ordinarily be issued to a member for each sitting. No admission cards for the Visitors Gallery will ordinarily be issued on the same day.

Hon'ble Members are requested to recommend issue of gallery pass only for those visitors whose antecedents are well known to them.

NOTE: - CELLULAR PHONE, PAGERS, I-PADS, TABLETS, LAPTOPS OR OTHER ELECTRONIC GADGETS ETC. MAY KINDLY BE KEPT OUTSIDE THE HOUSE.

P.N.MISHRA

DELHI LEGISLATIVE ASSEMBLY
Thirteenth Session (Budget)
Provisional Calendar of Sittings

Sitting	Date	Day	Business
1.	13 th March 2013	Wednesday	L.G.'s Address
2.	14 th March 2013	Thursday	Government Business
3.	15 th March 2013	Friday	Private Members Day
	16 th March 2013	Saturday	Holiday
	17 th March 2013	Sunday	Holiday
4.	18 th March 2013	Monday	Government Business
5.	19 th March 2013	Tuesday	Government Business
6.	20 th March 2013	Wednesday	Government Business
7.	21 st March 2013	Thursday	Government Business
8.	22 nd March 2013	Friday	Private Members Day
	23 rd March 2013	Saturday	Holiday
	24 th March 2013	Sunday	Holiday
9.	25 th March 2013	Monday	Government Business
10.	26 th March 2013	Tuesday	Government Business
	27 th March 2013	Wednesday	Holiday (Holi)
11.	28 th March 2013	Thursday	Government Business
	29 th March 2013	Friday	Holiday (Good Friday)
	30 th March 2013	Saturday	Holiday
	31 st March 2013	Sunday	Holiday
12.	1 st April 2013	Monday	Government Business
13.	2 nd April 2013	Tuesday	Government Business